

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/180/ (IB)/2017

NAME OF THE PETITIONER(S)

: RELIGARE FINVEST LTD

NAME OF THE RESPONDENT(S)

: LIFE CONTAINERS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

The matter is called. No representation on behalf of both the parties. The Registry is directed to send notice to both the parties for their appearance. Put up on <u>01.08.2017 at 10.30 A.M.</u>

(K. Anantha Padmanabha Swamy) Member (Judicial)

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